



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,23rd April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/27/2021 FIXED	PRATUL KUMAR GHOSH AND ANR Versus ASHISH AGARWAL AND 3 ORS	MR. S MITRA MR A SARMA	MR I S MAJUMDAR MR K KASHYAB MS R HALOI
2	WA/113/2021	SUMAN DEY Versus PUNJAB NATIONAL BANK AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	MR P K KALITA MR. K R BOROOAH SC, PNB
3	WA/114/2021	SMT. LITUMONI NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, EXCISE DEPTT.
4	WA/119/2021	RITU BORAH AND 5 ORS. Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 12 ORS.	MR. U K NAIR MR R SINGHA	SR. SC, AEGCL
	WITH I.A.(Civil)/890/2021 in WA/119/2021	RITU BORAH AND 5 ORS. Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 12 ORS.	MR. U K NAIR MR R SINGHA	SR. SC, AEGCL
	WITH I.A.(Civil)/936/2021 in WA/119/2021	RITU BORAH AND 5 ORS. Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 12 ORS.	MR R SINGHA	SC, AEGCL
5	WA/121/2021 CAVT. NO.02632/021,	NIRUPAMA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	SC, SEC. EDU. SC, SEC. EDU. MR. M K CHOUDHURY FOR CAVEATOR
6	WA/129/2021 B/O	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	WITH I.A.(Civil)/929/2021 in WA/129/2021	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
7	WA/130/2021 B/O	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH

	WITH I.A.(Civil)/928/2021 in WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
8	WA/131/2021	THE AIRPORTS AUTHORITY OF INDIA AND 3 ORS Versus SHRI ANUP KUMAR DAS (E)	SWATI. B. BARUAH (TG) MS D K DOLEY MR I AHMED MRS. R YASMIN	MR. N HAQUE MR. A K AZAD
9	WA/133/2021 B/O	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/956/2021 in WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
10	WA/134/2021 B/O	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/958/2021 in WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
ORDERS				
11	WP(C)/575/2020 FIXED	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR R SINGHA	MR S SARMA (R-6) MR. P K ROY (R-4,5) MR P CHOUDHURY MR H K HAZARIKA (R-8) ASSTT.S.G.I. MR. V. SIBAL MR. A GAYAN, LEARNED CGC (R-1) SC. EPFO SC, INCOME TAX
12	PIL/11/2021 FIXED	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. S CHAMARIA (R-4,5) MR. M ALI (R-4,5) MR A N SARMAH (R-4,5) SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 23/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021
10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
ADMISSION				
1	WP(C)/9451/2019 P/H, WP(C) 5172/2019(D/O)	KULADHAR TALUKDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA	SC, WATER RESOURCE SC, FINANCE DEPTT. SC, FINANCE SC, PERSONAL DEPT.
	WITH WP(C)/8072/2019	SALAMUDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA	SC, WATER RESOURCE
	WITH I.A.(Civil)/82/2020 in WP(C)/8072/2019	SALAMUDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA	SC, WATER RESOURCE
3	WITH WP(C)/8602/2019	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE
4	WITH WP(C)/8688/2019	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE
5	WITH WP(C)/9374/2019	BALAY DAS AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, F.DEPTT.
6	WITH WP(C)/25/2020	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	K U AHMED MR M HOSSAIN	SC, WATER RESOURCE SC, FINANCE
7	WITH WP(C)/1355/2020	MUHIDHAR GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J P DAS MS. S SARKAR	SC, WATER RESOURCE
8	WITH WP(C)/1357/2020	DURGESWAR BORA @ DURGESWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. J P DAS MS. S SARKAR	SC, WATER RESOURCE

9	WITH WP(C)/1365/2020	GHANA DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J P DAS MS. S SARKAR	SC. WATER RESOURCE DEPTT.
10	WITH WP(C)/1371/2020	PRIYA DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J P DAS MS. S SARKAR	SC, WATER RESOURCE
11	WITH WP(C)/1372/2020	UMA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J P DAS MS. S SARKAR	SC, WATER RESOURCE
12	WITH WP(C)/1374/2020	RATUL SARMAH @ RATUL SHARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR J P DAS MS. A HAZARIKA MS J KALITA MS. S SARKAR	SC, WATER RESOURCE
13	WITH WP(C)/1397/2020	NIREN SARMAH @ NIREN SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J P DAS MS. S SARKAR	SC, WATER RESOURCE
14	WITH WP(C)/1400/2020	RAM PRASAD SARMAH @ RAM PD. SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J P DAS MS. S SARKAR	SC, WATER RESOURCE
15	WITH WP(C)/1673/2020	BISWA BORDOLOI AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS D DAS MS M BORAH	SC, FINANCE SC. WATER RESOURCE DEPTT.
16	WITH WP(C)/5743/2020	SUBHASISH DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR. A AHMED MR J P KACHARI	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
17	WP(C)/4633/2018 FIXED	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
18	WITH I.A.(Civil)/2252/2019 in WP(C)/4633/2018	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM
18	WP(C)/7716/2018 FIXED	MOBARAK ALI Versus THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD GA, ASSAM MR. M NATH MR. N AHMED MR B GOGOI MR R A AHMED MR. S K M ALOMGIR MR. M BORAH SC, FINANCE DEPTT.
19	WITH I.A.(Civil)/2325/2019 in WP(C)/7716/2018	MOBARAK ALI Versus THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD SC, FINANCE
19	WP(C)/2747/2019 B/O	GS-173215W MASON BHIM PRASAD AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MS. P BARUAH	MR. K K PARASAR ASSTT.S.G.I.
20	WP(C)/3380/2019 FIXED	KALPANA HAJURI Versus THE STATE OF ASSAM AND 2 ORS.	MR. D SAIKIA MR. K BAISHYA	GA, ASSAM
21	WP(C)/3390/2019 FIXED	HEMANTA DAS Versus ASSAM STATE AGRICULTURAL MARKETING BOARD AND 2 ORS.	MR. D SAIKIA MR. M CHETIA MR. K BAISHYA	MR. P. SAIKIA (R-1) MR. N J GOGOI SC, A S A M B

22	WP(C)/6127/2019 B/O	SKT KUMAR SHAW Versus THE UNION OF INDIA AND 5 ORS.	MS. P BARUAH MR TAPAS DAS	MR. K K PARASAR ASSTT.S.G.I.
23	WP(C)/4267/2020 FIXED	KAMAKHYA DAS AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H GUPTA	GA, ASSAM
24	WP(C)/30/2021 FIXED	BISHAL JYOTI KALITA Versus OIL INDIA LTD. AND 3 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. S J SARMAH	SC, OIL
ORDERS				
25	WP(C)/518/2021 B/O	MALIN DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MR K PUJARI MS. K AKHTAR	SC, GMC
26	I.A.(Civil)/887/2021 IN WP(C) 5079/2015 (D/O) in WP(C)/5079/2015 WITH I.A.(Civil)/3163/2018	BINA DEVI Versus DARASH MATHUR AND ANR. SRI DARASH MATHUR AND ANR Versus SMTI. BINA DEVI	MR. J KALITA MR. K N CHOUDHURY MR. J PATOWARY MS D DEKA	SC, FOREST MR. J KALITA MR. D PEGU
27	WP(C)/1491/2021 FIXED WITH I.A.(Civil)/738/2021 in WP(C)/1491/2021	INDIAN TEA ASSOCIATION AND 17 ORS Versus THE STATE OF ASSAM AND 4 ORS ASSAM TEA TRIBE STUDENTS ASSOCIATION (ATTSA) Versus INDIAN TEA ASSOCIATION AND 22 ORS.	MR. P K GOSWAMI MR. D BARUAH MS. N UPADHYAY MR. A I Ali MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA	MR. D SAIKIA MR. JYOTIRMOY ROY (R-3) MR. B GOGOI MR. R HAZARIKA (R-3) MR. P HAZARIKA (R-3) MR P NAYAK MR A CHALIHA SR. GA, ASSAM SC, L C GA, ASSAM MR D BARUAH MR. P HAZARIKA MR. J ROY MS. N UPADHYAY SC, L C
28	WP(C)/1602/2021 WITH WP(C)/1648/2021	ASSAM TEA PLANTERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MS. N UPADHYAY	GA, ASSAM SC, LABOUR AND UNEMPLOYMENT
29	WP(C)/1648/2021	TEA ASSOCIATION OF INDIA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	SR. GA, ASSAM SC, L C
30	WP(C)/2058/2021 FIXED	MD. ZIAUL HAQUE Versus THE UNION OF INDIA AND 4 ORS	MR. A AHMED MS. D GOSWAMI	ASSTT.S.G.I.

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
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3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
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10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[CRIMINAL & CIVIL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./830/2021 FIXED	MD. JALIMUDDIN AND 3 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
2	Bail Appln./858/2021 FIXED	SUBHAM DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
<u>BAIL HEARING</u>				
3	AB/2079/2020 FIXED	BIPUL KALITA Versus THE STATE OF ASSAM	MR H BARUAH	PP, ASSAM
4	AB/2211/2020 FIXED	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR MS L DAS MR M P DEKA	PP, ASSAM
5	AB/3821/2020 FIXED	SAHNUR ALI Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
6	AB/3848/2020 FIXED	SAJIDUR RAHMAN Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
7	WITH AB/3420/2020	RAVI KR GAURAV Versus THE STATE OF ASSAM	MR. B BORAH MR P DEKA	PP, ASSAM
8	AB/35/2021 FIXED	SANTOSH TARAFDAR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
9	AB/41/2021 FIXED	RAHUL ALI AND ANR. Versus STATE OF ASSAM	MR D KALITA	PP, ASSAM
10	AB/415/2021 FIXED	ZUNIAD KHALID Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE MS S R MAZARBHUIYA	PP, ASSAM
11	AB/416/2021 FIXED	MD. TOUSIF HUSSAIN REZA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE MS S R MAZARBHUIYA	PP, ASSAM
12	AB/553/2021 FIXED	JEHERUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM

13	AB/573/2021 FIXED	SMTI RUNA BORA BHUYAN AND ANR Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
14	AB/574/2021 FIXED	PRAMESWAR BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR R K DUTTA MR R SARMA	PP, ASSAM
15	AB/639/2021 FIXED	SHAJIA KHATUN AND ANR Versus THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN MS C SAIKIA	PP, ASSAM
16	AB/665/2021 FIXED	RAJ KUMAR AGARWAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P K GARODIA MR D SARMA	PP, ASSAM
17	AB/796/2021	MD. SAIQUL ISLAM Versus THE STATE OF ASSAM	MR G JALAN MS N ROHMAN	PP, ASSAM
18	AB/1030/2021	DHANJIT SARKAR @ KALU SARKAR Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM

ORDERS

19	I.A.(CrI.)/125/2021 B/O in CrI.Rev.P./1545/2021 WITH CrI.Rev.P./1545/2021 (Filing Number)	HEMANTA KR BASUMATARY Versus MD. AZGAR ALI AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
		HEMANTA KR BASUMATARY Versus MD. AZGAR ALI AND ANR (A)	MR. P K DAS	
20	I.A.(CrI.)/139/2021 B/O in CrI.Rev.P./1640/2021 WITH CrI.Rev.P./1640/2021 (Filing Number)	SOBUR ALI Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. S RANA M N KHAN	PP, ASSAM
		SOBUR ALI Versus THE STATE OF ASSAM AND ANR (F)	MR. S MUNIR	

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
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3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
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8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
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10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5034/2020 P/H	ANIL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	SC, PNRD SC, FINANCE
2	WP(C)/3775/2016 FIXED	UTTAM ADHIKARI Versus THE STATE OF ASSAM AND 4 ORS	MS U DAS MR.M S SARMA MS. L BORGOHAIN MRS. P GOSWAMI	GA, ASSAM MR. Y DOLOI (R- 1 to 5) MS. M. D BORA, SC, TRANSPORT DEPTT. ADDL. AG, ASSAM
3	WP(C)/724/2018 FIXED	BIJOY BOSE Versus THE STATE OF ASSAM AND 5 ORS	MR A DASGUPTA MR A KUNDU	GA, ASSAM MR. M NATH (SC, PNRD) SC, AG MR. C BARUAH
4	WP(C)/8546/2018 FIXED	DON DAS Versus THE COAL INDIA LTD AND 2 ORS	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	MR. A M DUTTA SC, COAL INDIA
5	WP(C)/4220/2019 FIXED	NANDESWAR PAGAG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, AG MR. B. CHOUDHURY (SC, PWD) SC, FINANCE
6	WP(C)/1915/2020 FIXED	AFSAR HUSSAIN LASKAR Versus THE STATE LEVEL COMMITTEE (SLC) FOR COMPASSIONATE APPOINTMENT AND 3 ORS.	MR. S ROY MR. M H LASKAR	SC, PNRD GA, ASSAM
ORDERS				
7	Cont.Cas(C)/442/2019 FIXED	TRAILOKYA KALITA Versus ANURAG GOYEL AND ANR.	MR. S S BAROOAH MR. C BHATTACHARYYA	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN
8	WP(C)/9001/2019 FIXED	VARSHA BASFOR Versus THE UNION BANK OF INDIA AND 4 ORS.	MR P BHARDWAJ MR. M SARMA	
WITH				
	I.A.(Civil)/1028/2020 in WP(C)/9001/2019	PARBATI BASFOR Versus VARSHA BASFOR AND 4 ORS	MS. S MAHANTA MR. M MAHANTA MRS. B HAZARIKA	MR P BHARDWAJ
9	Cont.Cas(C)/256/2020 FIXED	SANJAY BODO Versus JAYANTA KUMAR GOSWAMI AND ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	MR J K PARAJULI MR. S K CHAKRABORTY MR. P K MUNIR MR. P K MUNIR

10	I.A.(Civil)/1544/2020 WITH LCR, FIXED in WP(C)/2933/2020	BINOD CHANDRA BARMAN Versus AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA)	MR. L C DEY MR H Dey	MR K R BARUAH MR. K N CHOUDHURY
	WITH WP(C)/2933/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY	MR. L C DEY MR H Dey ASSTT.S.G.I.
	WITH I.A.(Civil)/2029/2020 in WP(C)/2933/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus BINOD BARMAN	MR. K N CHOUDHURY	MR H Dey
11	Review.Pet./6/2021 IN WP(C) 504/2014 (D/O)	C CHANDRA KUMAR Versus THE UNION OF INDIA AND 8 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	ASSTT.S.G.I.
12	I.A.(Civil)/348/2021 FIXED in WP(C)/4648/2020	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA
	WITH WP(C)/4648/2020	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA (C.G.C., R1- R3, R5) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021
10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,23rd April 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3264/2017 P/H, FIXED	KHANDAN KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	GA, ASSAM MR. P J SAIKIA (R3, R4) MR. P N SHARMA (R3,R4) MR M R ADHIKARI (R3,R4) MR. P BORDOLOI (R3, R4)
	WITH			
2	Cont.Cas(C)/268/2017	KHANDAN KUMAR DAS Versus SANJIB GOHAIN BARUAH and 2 ORS.	MR. I CHOUDHURY MR. A K BARUAH MR. S BISWAKARMA MS. G DAS	MR. P J SAIKIA (R3) MR M R ADHIKARI (R3) MR. P BORDOLOI (R3)
	WITH			
3	WP(C)/6727/2018	KHANDAN KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. S BISWAKARMA MS S DAS MS. A LONGSU	GA, ASSAM MR. P J SAIKIA MR M R ADHIKARI (R3, R4) MR. P BORDOLOI MS. G BORAH (R3, R4)
4	WP(C)/3143/2018 P/H, FIXED	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 6 ORS.	MR. M CHANDA MR. S DUTTA MR. A BHATTACHARYA MR S CHOUDHURY	MR. S C KEYAL (ASSTT.S.G.I.) MR. D C BORAH ASSTT.S.G.I.
5	WP(C)/2286/2015 FIXED	M/S ANAMIKA MOTORS Versus THE STATE OF ASSAM AND 8 ORS	DR.B P TODI MR.N J MEDHI MR.N NATH MR.ANKIT TODI	MR.S C KEYAL SC, FINANCE & TAXATION(R1-6) SC, CENTRAL EXCISE(R7-9) ASSTT.S.G.I.
6	CRP(I/O)/351/2017	ABU SAYED Versus AFZAL HUSSAIN and 3 ORS	MR.S NEOG MS.S G BARUAH	MS. M BARMAN MS. D GHOSH MS. D GHOSH MR. M ISLAM MR. M ISLAM MR. M AHMED MR. M HASHAN
7	CRP(I/O)/358/2018	PANKAJ DAS Versus SITARAM DAS AND 3 ORS.	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	MR. A K PURKAYASTHA MR. S K DAS
8	CRP(I/O)/90/2019	KANAK CHANDRA NATH Versus TANKESWAR NATH AND 2 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. P SUNDI (R2,R3)

9	CRP(I/O)/212/2019	SYED ARIFUL ISLAM AND ANR. Versus NANDITA BORA	MR. M SARMA MS. I GOHAIN	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
10	CRP(I/O)/309/2019	AMBIKA SHARMA AND 13 ORS. Versus GHANASHYAM SHARMA AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R K BHUYAN MR. M KASHYAP
11	CRP(I/O)/316/2019	BINOD KUMAR CHORARIA Versus TILLOTOMA SAIKIA AND 2 ORS.	MR R K MOUR MR P DAS	MR G JALAN (R2) MR G JALAN (R2) MR G JALAN (R2) MS HIMADREE GOGOI (R2)
12	CRP(I/O)/396/2019 FIXED	MOINUL ISLAM SAIKIA AND 2 ORS. Versus SAAZ BEGUM AND ANR.	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. R K GUPTA	MR A RAHMAN MR. P BORDOLOI
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
13	RSA/32/2020	SRI BIJOY TELI @ SAHU AND 4 ORS Versus SMTI CHINU CHAKRAVARTY AND 13 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	
	WITH I.A.(Civil)/420/2020 in RSA/32/2020	SRI BIJOY TELI @ SAHU AND 4 ORS Versus SMTI CHINU CHAKRAVARTY AND 13 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	
<u>ORDERS</u>				
14	RSA/300/2010	RAMESH ROY and 2G ORS Versus RAGHUNATH GOWALA and 3 ORS	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY	MR.S P CHOUDHURY(R- 1(a),1(b),1(c))
15	RSA/176/2011	MAHMAD ALI LASKAR and ANR, Versus SAFIQUR RAHMAN LASKAR and 2 ORS,	MR.B C DAS MR.B K PURKAYASTHA MISS.S ROY	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY MS.S LASKAR
16	FAO/49/2019	NAZMIN SULTANA Versus MD. FARUK AHMED @ MD. JEWEL AHMED AND 2 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MS. S PARVEEN
	WITH			
17	FAO/5784/2020 (Filing Number)	MD. FARUK AHMED @ MD JEWEL AHMED Versus THE STATE OF ASSAM AND ANR (D)		
	WITH I.A.(Civil)/682/2021	MD. FARUK AHMED @ MD. JEWEL AHMED Versus NAZMIN SULTANA	MS. S KHAN	
18	Review.Pet./1/2021 IN WP(C)/3272/2015 (D/O)	BIMAL PAYENG Versus THE STATE OF ASSAM AND 6 ORS.	MR J PAYENG	GA, ASSAM SC, EDU SC, FINANCE
19	Intest.Cas./1/2021	RANU SENCHOWA Versus MONALISHA SENCHOWA AND 2 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	
20	Review.Pet./8/2021 IN CRP(I/O) 122/216(D/O)	SMTI TILOTTOMA CHOUDHURY and ANR Versus ON THE DEATH OF LAKHI KANTA CHOUDHURY HIS LEGAL HEIRS	MR.S K SAHARIA MR D C NATH	MR S S SHARMA MS L SHARMA MR. H. BURAGOHAIN MR. B J MUKHERJEE
21	Review.Pet./39/2021 IN CRP/262/2017 (D/O)	SMT. BANTI BHARALI Versus RANJANA BEZBARUAH AND ANR.	MR. R B SAH MR G KAKOTI	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV & I MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/1824/2021 FIXED	JABED ALI Versus THE STATE OF ASSAM AND 9 ORS	MR S HOQUE	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/1941/2021 FIXED	SUBRATA SEN AND 5 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC BTAD
3	WP(C)/2164/2021 FIXED	ALAKA NATH Versus THE STATE OF ASSAM AND 4 ORS	MR P KALITA MRS S GOSWAMI	GA, ASSAM SC, REVENUE
4	WP(C)/2176/2021 FIXED	JATIN KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. T BHARALI MR A K RAI MS G BORA	GA, ASSAM SC, REVENUE
5	WP(C)/2636/2021 FIXED	GUNAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE MR. S K SINGHA	MR. D DAS SR. ADV (R4) MR S KHOUND (R4) SC, PWD
6	WP(C)/2642/2021 FIXED	GULNEHAR AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARMAN MS H AHMED MS P RABHA MS. J BARMAN	GA, ASSAM
<u>ADMISSION</u>				
7	WP(C)/1463/2021 P/H	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MS G SARMAH SC, RAILWAY SC, FOREST
8	WP(C)/4612/2017 CAVT. NO. 1011/2017 B/O	STAMP VENDORS ASSOCIATION and 2 ORS. Versus THE STATE OF ASSAM and 29 ORS	MR.S K DEY MR.S DUTTA	MR.B HUSSAIN MR. S S ROY (GA, ASSAM) R-1 TO 4 MR A RAHMAN(R-7,8,9,10, 13, 14, 16,17, 19, 20, 22, 23, 24, 25, 26, 27, 28) MR.A T SIKDER MR.E HUSSAIN (R-7,8,9,10, 13, 14, 16,17, 19, 20, 22, 23, 24, 25, 26, 27, 28) MR.S ALIM FOR CAVEATOR
9	WITH WP(C)/1382/2019	MIR ALAM SK. Versus THE STATE OF ASSAM AND 3 ORS.	MR B ACHARYYA MS. M ACHARYYA	GA, ASSAM MR. B GOGOI (SC, FINANCE DEPT.)

10	WP(C)/6224/2018 FIXED	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	GA, ASSAM SC, GMC SC, A S A M B
	WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
11	WP(C)/8760/2018 CAVT. NO.1282/2018 WITH LCR FIXED	HAREKRISHNA TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DAS MR G JALAN	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, REVENUE
	WITH			
12	CrI.Pet./1034/2015	PRABIR BISWAS and 3 ORS Versus THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.S BANIK MS.M MAHANTA	PP, ASSAM
	WITH			
13	WP(C)/804/2016	ANANDA BISWAS NAMASUDRA and 24 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR. S P ROY MR. K RAJBONGSHI MS. A TALUKDAR MS. B BAISHYA MR A K RAI MR. R P N SINGH	MR. G N SAHEWALLA(R- 4- 7) GA, ASSAM MR. S BANIK(R- 4-7) MS. B SARMA(R- 4-7)
	WITH I.A.(Civil)/776/2019 in WP(C)/804/2016	NATIONAL BOARDS LIMITED Versus ANANDA BISWAS (NAMASUDRA) AND 31 ORS		MR. S P ROY MR. A TALUKDAR MR. R P N SINGH MR A K RAI
	WITH			
14	WP(C)/7827/2018	JOGESWAR HALOI AND 16 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R BARUAH MR. N BHARALI MR S ALI MR. A AHMED MR P SAH MR. A IQBAL	GA, ASSAM MR. S BANIK (R-6) MR. N BORUAH MR. N BORUAH MR. R PHUKAN MR. M KATAKI (R5) SC, REVENUE
	WITH I.A.(Civil)/1876/2020 in WP(C)/7827/2018	PRABIR BISWAS Versus THE STATE OF ASSAM AND 21 ORS.	MR. N BORUAH MR. R PHUKAN	SC, REVENUE SC, REVENUE
	WITH			
15	WP(C)/430/2019	UTPAL KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE
	WITH			
16	WP(C)/433/2019	NAYAN CH. SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE
	WITH			
17	WP(C)/2281/2019	PRAKASH CHETRY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	S ALI MR. N BHARALI MR. A.I. AHMED	GA, ASSAM SC, REVENUE
	WITH			
18	WP(C)/3461/2019	NATIONAL BOARDS LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KATAKI	GA, ASSAM SC, REVENUE
	WITH			
19	WP(C)/8867/2018 FIXED	M/S. M.D.K. BRICK FIELD Versus THE STATE OF ASSAM AND 2 ORS.	MR. I A TALUKDAR MS. M MALLIK	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/2321/2020 in WP(C)/8867/2018	RANJIT KUMAR RAY Versus THE STATE OF ASSAM AND 3 ORS.	MR H GUPTA MR. R SARMAH	GA, ASSAM MR. I A TALUKDAR
20	WP(C)/5669/2019 FIXED	BUBUL MEDHI AND ANR. Versus THE REGISTRAR OF COOPERATIVE SOCIETIES AND 4 ORS	MR. S DUTTA MS I DAS MR. P SENGUPTA	SC, CO OP MS. D. S. NEOG. MR. R DUBEY (R

21	WP(C)/3637/2020 FIXED	BANASHREE GOGOI Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. S R GOGOI MD. A H LASKAR MR H BARUAH MR. A SARMAH MR G CHAMUAH MS M BORAH MR. P SAIKIA MR. J KALITA MR. M K SHARMA MD K RAHMAN MS K SARMA	MS, M BHATTACHARJEE, GA, ASSAM
22	WP(C)/3983/2020 CAVT. NO.0427/2020 FIXED, (AT 2.00 PM)	PAKARIDOBHA MATSHYAJIBI SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	GA, ASSAM MR. R M DEKA MR. S BISWAKARMA MR T DAS FOR CAVEATOR
23	WP(C)/4679/2020 FIXED	ADITYA DOWARAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, WATER RESOURCE
24	WP(C)/5336/2020 B/O	M/S SATGURU ENGINEERS AND ALLIED SERVICE Versus THE UNION OF INDIA AND 2 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	SC, RAILWAY
	WITH			
25	WP(C)/5295/2020	M/S SATGURU ENGINEERS AND ALLIED SERVICE Versus THE UNION OF INDIA AND 2 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	SC, RAILWAY
26	WP(C)/558/2021 FIXED	ASHOK KR DAS Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
	WITH			
27	WP(C)/596/2021	ASHOK KR DAS Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
	WITH			
28	WP(C)/599/2021	ASHOK KR DAS Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
	WITH			
29	WP(C)/1921/2021	SAKIR KHAN Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MS. R BEGUM	SC, WATER RESOURCE
	WITH			
30	WP(C)/1993/2021	JAMIR KHAN Versus THE COMMISISONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
	WITH			
31	WP(C)/2044/2021	DIGANTA DAS Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
32	WP(C)/566/2021 B/O	RADHE SHYAM BAROI AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR B SINHA	GA, ASSAM ASSTT.S.G.I.
		ORDERS		
33	WP(C)/3296/2014 FIXED	PARIMAL SAHA and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRM RAHMAN MRS BORGHAIN MR.N J GOGOI	MR.J ABEDIN GA, ASSAM MR.K I MAZUMDER
	WITH			
34	WP(C)/3297/2014	NANDA DULAL SAHA and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRM RAHMAN MRS BORGHAIN MR.N J GOGOI	MR.J ABEDIN GA, ASSAM MR.K I MAZUMDER

35 I.A.(Civil)/4241/2018
FIXED
in WP(C)/3149/2015
WITH
WP(C)/3149/2015

M/S B.C. BAROOWA
Versus
THE STATE OF ASSAM AND 5 ORS

MR. R MAZUMDAR

GA, ASSAM
MR. N UPADHAYAY (SC,
IRRIGATION DEPT.)

M/S B.C. BAROOWA
Versus
THE STATE OF ASSAM AND 4 ORS

MR.R MAZUMDAR
MR.P N GOSWAMI
MR.I KALITA

GA, ASSAM
MR. N UPADHAYAY (SC,
IRRIGATION DEPT.)
MR.B J GHOSH

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./863/2021	SMTI. NAMITA KHARIGAPSA @ KUMITA KHARIGAPSA Versus THE STATE OF ASSAM	MR. S BOIRAGI	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./671/2021	MD. ASHOR ALI Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MS. M BORDOLOI MR. A DAS MR. N I KHAN	PP, ASSAM
3	Bail Appln./694/2021 (SCANNED COPY OF CASE RECORD AND CASE DIARY), FIXED	HUSSAIN MD RIJUAN @ HUSSAIN MAHAMMAD RIZUWAN Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. M ALOM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR G SAHU MR J DAS PP, ASSAM
4	Bail Appln./753/2021 FIXED	HIMANKHU BURAGOHAIN Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	PP, ASSAM
5	Bail Appln./786/2021	MD ISMAIL @ ISMAIL AND 2 ORS Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR P BORAH	PP, ASSAM
6	Bail Appln./787/2021	SONESWAR SARANIA AND 2 ORS Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
7	Bail Appln./789/2021	RAJIB PATHAK AND ANR Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
8	Bail Appln./792/2021	JOYNAL ABEDIN Versus THE STATE OF ASSAM	MR H DAS	PP, ASSAM
9	Bail Appln./794/2021 (SCANNED COPY OF CASE RECORD AND CASE DIARY), FIXED	MD. MINARUL HAQUE @ MINARUL HOQUE Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
10	Bail Appln./812/2021 FIXED	BHASKARJYOTI BORTHAKUR @ BABLU Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
11	Bail Appln./817/2021	MD ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

12	Bail Appln./833/2021	ASHANANDA MANDAL AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
13	Bail Appln./849/2021 FIXED	AMIR ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
14	Bail Appln./861/2021	BITTU MALAKAR @ BISHMA MALAKAR Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
15	Bail Appln./893/2021 FIXED	HARI KANTA GOGOI Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
16	Bail Appln./897/2021 FIXED	RAMEN BORUAH Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
17	Bail Appln./911/2021	UJJAL KUMAR ROY Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/841/2021	MUKUL SAIKIA Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
19	AB/1002/2021	MD. MOSTAFA HUSSAIN Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
20	AB/1053/2021	GULZAR KHAN Versus THE STATE OF ASSAM	MR S PRODHANI	PP, ASSAM

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10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,23rd April 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - I AND II MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4728/2020	RANJITA DUTTA Versus THE UNION OF INDIA AND 3 ORS	MS. M SAIKIA	SC, ELEM. EDU ASSTT.S.G.I.
2	WP(C)/5687/2020	CHAMPOK KUMAR DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH	SC, HIGHER EDU
3	WP(C)/5810/2020	IJJATUN BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MR. T DOLEY	SC, ELEM. EDU GA, ASSAM SC, AG
4	WP(C)/1118/2021	HAZI AMSAR ALI UKTAR JUNIOR GIRLS COLLEGE Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN S Z YASMIN	SC, SEC. EDU. GA, ASSAM
5	WP(C)/1139/2021	MOMENA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	S KHANIKAR	SC, ELEM. EDU GA, ASSAM
6	WP(C)/1179/2021	UMA POLYMERS LTD Versus THE UNION OF INDIA AND 3 ORS	MR. S AGARWAL MR. R PAUL	SC, GST
7	WP(C)/1920/2021	ANANDA CHANDRA GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MS U DAS MR G J SHARMA	SC, HIGHER EDU
8	WP(C)/2047/2021	ISLAMUDDIN SHEIKH Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA MR. M P SARMA	SC, ELEM. EDU SC, SSA
9	WP(C)/2142/2021	FOZAIL AHMED ABUL KAIUM Versus THE STATE OF ASSAM AND 4 ORS	MR J ISLAM MR. A HUSSAIN MS C SAIKIA	SC, SEC. EDU. MR H R A CHOUDHURY (R-5) MR. H ALI (R-5) MR. A BR BHUYAN (R-5)
10	WP(C)/2283/2021	PRASANNA PATAR Versus THE STATE OF ASSAM AND 2 ORS	MR. R SARMA MR B ISLAM MR. K P GOGOI	SC, ELEM. EDU
11	WP(C)/2292/2021	KHAYRUL BASHAR Versus THE STATE OF ASSAM AND 3 ORS	MR. W RAHMAN MS. S RASUL	SC, ELEM. EDU

ADMISSION

ORDERS

12	Cont.Cas(C)/195/2019 B/O	USHA RANI DUTTA KONWAR Versus PREETOM SAIKIA AND 3 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO	SC, ELEM. EDU MR. S P BHATTACHARJEE MS. N PHUKAN (R2) MS. N PHUKAN (R2) MS. N M SARMA
13	Cont.Cas(C)/364/2019 B/O	PARINITA PAUL AND ANR. Versus MANINDER SINGH AND 2 ORS.	MR. M KHAN KAKALI DEVI	SC, SEC. EDU. MR. D SAIKIA MR. D MOZUMDER MR. R MAZUMDAR MR. N J KHATANIAR MR. P BORAH
14	Cont.Cas(C)/589/2019 IN WP(C) 7191/2013 (D/O)	KSHITISH CHANDRA KARMAKAR Versus SANJIB ROY AND ANR.	MR. R ALI MR. H A AHMED	MR S CHAKRABORTY DR. B N GOGOI
15	WITH Review.Pet./169/2019	THE UNION OF INDIA AND 5 ORS. Versus SRI KSHITISH CH. KARMAKAR AND 6 ORS.	DR. B N GOGOI MR. B HAZARIKA	SRI R ALI
16	Review.Pet./58/2021 IN WP(C) 7031/2015 (D/O)	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	

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LEAVE NOTE OF ADVOCATES FOR 23/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 17

**[CIVIL BENCH - I AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>PENSION MATTERS</u>				
1	WP(C)/6089/2011 FIXED	ARINDAM PAL Versus THE STATE BANK OF INDIA and ORS	MR.L N DIHINGIA MR.R GOSWAMI MR.M PHUKAN	MR.S S SHARMA MR.L SARMA
	WITH			
2	WP(C)/360/2014	ARINDAM PAL Versus THE STATE BANK OF INDIA and 5 ORS	MR.P J SAIKIA MR.M PHUKAN MRK K DAS MR. P DUTTA MRK M SAIKIA MR.S BURAGOHAIN	MR.S S SHARMA MS.L SARMA
3	WP(C)/2837/2020	MINARAM BORA @ MINA RAM BORA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MR S C DAS MS P CHOUDHURY SC, IRRIGATION	GA, ASSAM SC, AG SC, FINANCE DEPTT.
4	WP(C)/1085/2021 B/O	AMIYO KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MS. M BARMAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, PNRD GA, ASSAM SC, FINANCE
<u>ADMISSION</u>				
5	MACApp./53/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SAHAB UDDIN TALUKDAR AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/617/2021 in MACApp./53/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SAHAB UDDIN TALUKDAR AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
6	MACApp./56/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus CHANDRALEKHA BARMAN AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/602/2021 in MACApp./56/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus CHANDRALEKHA BARMAN AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
7	MACApp./57/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSTT. JAIDA BEGUM LASKAR @ JAJEDA BEGUM MAJHARBHUYAN AND 2 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	

	WITH I.A.(Civil)/604/2021 in MACApp./57/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSST. JAIDA BEGUM LASKAR @ JAJEDA BEGUM MAJHARBHUYAN AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
		ORDERS		
8	I.A./56/2016 in MACApp./263901/2015	UNITED INDIA INSURANCE CO. LTD. Versus SMTI BONTI GOGOI and 4 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.D BORAH-5 MR.D K BORAH(R-5) MR.K DEKA(R-4) MR.G KHANDELIA(R-4)
	WITH MACApp./263901/2015 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SMTI BONTI GOGOI and 4 ORS		
9	MACApp./350/2016 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus SMTI BABITA SAHA and 6 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.M BHUYAN(R-1) MR.N D BHUYAN(R-1) MS. M CHOUDHURY MR.A AHMED(R-6) MS C BORAH
10	I.A.(Civil)/1567/2017 in MACApp./296611/2017	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI PREM DEVI BOTHRA and 3 ORS,	MS.N MODI MR. A J SAIKIA MR.N KALITA MR.S DUTTA MR.C SHARMA MR G S BORO MR.SIDHANT DUTTA	T BORAH MR. R K JAIN
	WITH MACApp./296611/2017 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PREM DEVI BOTHRA and 3 ORS		
11	I.A.(Civil)/1183/2019 in MACApp./2780/2019	SHRI ABBAS ALI Versus THE ORIENTAL INSURANCE CO. LTD. AND ANR	MR. I H LASKAR MD. S ALOM MS. A BEGUM MR. M S ALAM	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA
	WITH MACApp./2780/2019 (Filing Number)	SHRI ABBAS ALI Versus THE ORIENTAL INSURANCE CO. LTD ANR		
12	I.A.(Civil)/1319/2019 in MACApp./2901/2019	SRI NONI GOPAL HAZARIKA Versus SRI MANIK BORA	MD. A MATLIB	MR. K R BORA MR. DEBABRAT CHUTIA
	WITH MACApp./2901/2019 (Filing Number)	SRI NONI GOPAL HAZARIKA Versus SRI MANIK BORA		
13	I.A.(Civil)/1355/2019 in MACApp./14969/2018	DEBOJIT KONWAR AND 2 ORS. Versus THE RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS	MS. S KHANIKAR MS. P BARUAH MS. A RANA	MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP MS U DAS
	WITH MACApp./14969/2018 (Filing Number)	DEBOJIT KONWAR AND 2 ORS Versus THE RELIANCE GENERAL INSURANCE CO. LTD AND 2 ORS		
14	I.A.(Civil)/1619/2019 in MACApp./3610/2019	SRI SHAHIDUL ISLAM Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. A M KHAN
	WITH MACApp./3610/2019 (Filing Number)	SRI SHAHIDUL ISLAM Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. P K DEKA	

15	I.A.(Civil)/2996/2019 WITH LCR in MACApp./91/2011 WITH MACApp./91/2011 WITH I.A.(Civil)/2997/2019 in MACApp./91/2011 WITH I.A.(Civil)/2998/2019 in MACApp./91/2011	PURNANDA DUTTA Versus THE NATIONAL INSURANCE CO.LTD. and ANR PURANANDA DUTTA Versus THE NATIONAL INSURANCE CO.LTD. and ANR PURNANDA DUTTA Versus THE NATIONAL INSURANCE CO.LTD. and ANR PURNANDA DUTTA Versus THE NATIONAL INSURANCE CO.LTD. and ANR	MR. U DUTTA MR.U DUTTA MS.R CHAKRABORTTY MR. U DUTTA MR. U DUTTA	MR. A DUTTA MR. A KHANIKAR MR.A DUTTA MRS.P M DUTTA MR. A DUTTA MR. A KHANIKAR MR. A DUTTA MR. A KHANIKAR
16	I.A.(Civil)/3888/2019 in MACApp./12385/2019 WITH MACApp./12385/2019 (Filing Number)	MD. KASIM ALI Versus MD. ROZAN ALI AND 2 ORS MD. KASIM ALI Versus MD. ROZAN ALI AND 2 ORS	MR. M TALUKDAR	MR. R C PAUL MR. S ISLAM (R1) MR A HAWARI (R1) MS M BHARATI
17	I.A.(Civil)/3975/2019 in MFA/14891/2019 WITH MFA/14891/2019 (Filing Number) WITH I.A.(Civil)/14892/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR B PUSHILAL MR. S CHAUHAN
18	MACApp./164/2020 WITH LCR	ANJALI BORO @ ANJALI BASUMATARY AND 4 ORS Versus THE REGIONAL MANAGER UNTED INDIA INSURANCE CO. LTD.	MR. S AHMED MD Y ALI	
19	MACApp./237/2020 WITH LCR	BISHAKA BISWAS AND 4 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR.	MR. M TALUKDAR MD. K ALI MS. R LAILA	
20	I.A.(Civil)/516/2021 WITH OFFICE NOTE in MACApp./3423/2020 WITH MACApp./3423/2020 (Filing Number)	ANKUSH KALITA Versus UNITED INDIA INSURANCE CO. LTD. AND 3 ORS SRI ANKUSH KALITA Versus UNITED INDIA INSURANCE CO. LTD. AND 4 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	

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LEAVE NOTE OF ADVOCATES FOR 23/04/2021

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3)	MR B K SINGH	19-04-2021	To	30-04-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - IV , I AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2743/2015 FIXED	GOLAPUDDIN SK. and 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. R GOSWAMI MR. I ALAM MR. T SK	GA, ASSAM MRS. V L SINGH MR. N J DUTTA MS. P BHATTACHARJEE (SC, ASSAM ELECTRICITY GRID CORP.)
2	WP(C)/8497/2018 FIXED	DIPALI DUTTA Versus IDBI BANK LTD. AND ANR.	S N SARMA MR. A J DAS MR P DEKA MR G RENGMA	MS N NATH (R1, R2) MR. M DUTTA (R1, R2)
3	WP(C)/167/2019 FIXED	PULEN DEY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	MR. J ROY MR. Y. DOLEY(SC, TRANSPORT) MR. N. DUTTA(SR. COUNSEL, A S T C)
4	WP(C)/4963/2020 CAVT. NO.06942/020, FIXED	RUBUL BORAH AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR S S DEY MR. D J KAPIL	GA, ASSAM SC, APDCL MR. R S MISHRA FOR CAVEATOR
	WITH I.A.(Civil)/79/2021 in WP(C)/4963/2020	RUBUL BORAH AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR. D J KAPIL	GA, ASSAM SC, APDCL FOR CAVEATOR
	WITH I.A.(Civil)/248/2021 in WP(C)/4963/2020	M/S MRINAL DOWRAH AND ANR. Versus RUBUL BORAH AND 15 ORS.	MR. R S MISHRA	MR B D DAS MR. D J KAPIL
BAIL HEARING (BA)				
5	Bail Appln./759/2021 FIXED	RITA BORO Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
6	Bail Appln./762/2021 FIXED	AJGOR ALI Versus THE STATE OF ASSAM	MR A HUSSAIN MR M RAHMAN MS M BEGUM	PP, ASSAM
7	Bail Appln./776/2021 FIXED	MD AZIZUR RAHMAN @ MD. AJIJUL RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN	PP, ASSAM
8	Bail Appln./779/2021 FIXED	RANTU BORO @ RONTU BORO Versus THE STATE OF ASSAM	MR. P K SAHARIA MR. K M HASSAN MS K DAS	PP, ASSAM

9	Bail Appln./834/2021 FIXED	MD. JAHURUL ISLAM Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
10	Bail Appln./866/2021 FIXED	RAFIKUL ISLAM @ RAFIQU L ISLAM Versus THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM
BAIL HEARING				
11	AB/2350/2020 FIXED	ALI AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR K SAIKIA	PP, ASSAM
12	AB/3649/2020 FIXED	BISWANATH DAS AND 6 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
13	AB/3800/2020 FIXED	HENDO ETE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. P SARMA MR. M K GOGOI MR. P K PODDAR	MR. P N GOSWAMI PP, ASSAM
14	AB/691/2021 FIXED	PRYA KUMAR NATH Versus THE STATE OF ASSAM	MR D R GOGOI MS. S E AHMED MR. P J MEDHI	PP, ASSAM
15	AB/816/2021 FIXED	DANESH ALI @ DANESH ALI SK Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
16	AB/875/2021 FIXED	MINTU DUTTA AND ANR Versus THE STATE OF ASSAM	MR. P BORA MR. S ISLAM MR A HAWARI	PP, ASSAM
17	AB/952/2021 FIXED	NASIR ALI Versus THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
18	AB/969/2021 FIXED	JELAL UDDIN BEPARI Versus THE STATE OF ASSAM	MR. P BORA MR. S ISLAM MR A HAWARI	PP, ASSAM

ORDERS

19	WP(C)/6972/2017 FIXED	MUSSTT. SOREBHAN NESSA and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM MR P S DEKA, SC, REVENUE DEPARTMENT
20	I.A.(Civil)/1065/2020 MAC.APP. 55/2014(D/O), FIXED in MACApp./55/2014	ORIENTAL INSURANCE CO LTD Versus ARATI CHIK@SIK and 2 ORS	MR. S DUTTA	MR. S P CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 23/04/2021

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